"Be not a traitor to your conscience; Be sincere and act according to your conscience and you should surely succeed. (*Vivekanand*).

जो कांस्शस कहती है उस से पता लग जाता है कि यह बात ठीक है या गलत है। जो लोग यह कहते हैं कि यह लड़का है, वह लड़की है, लड़की पर लड़के को तरजीह देते हैं—वे क्या इन्सान हैं ? ग्राप देखिए ग्राज लड़की हुकूमत कर रही है। पं० जवाहर लाल नेहरू की एक ही लड़की थी, जो ग्राज शेरनी की तरह से शानदार काम कर रही है। इस वक्त ग्रापका भला नहीं होगा तो किस वक्त होगा। ग्राज सारी लड़कियां मिल जांय, हरिजन भी मिल जांय तो तमाम पार्टियां खत्म हो जांय ग्रौर हम हुकूमत करें, गरीब ग्रादमी बरसरेइक्तदार ग्रा जाय। इसलिए मैं कहना चाहता हूं कि ग्राप जो सोशल रिफार्म की बात कह रही हैं, उस को कोई नहीं मानता है।

मेरा यह सुझाव है कि जैसे पंजाब में कानून बना हुग्रा है, सारे राज्यों में वैसा कानून बनाना चाहिए, ग्रगर ऐसा हो जाय तो फिर डावरी की जरूरत ही नहीं रह जायगी। सीधी सी बात है लड़कियों को भी ग्रपने मां-बाप की जायदाद में से हिस्सा मिलने लगेगा। इस तरह का कानून है लेकिन ग्राज उस पर ग्रमल नहीं हो रहा है, उस पर सख्ती से ग्रमल कीजिए। हमारा पिछले 40 सालों का तजुर्बा है, सोशल रिफार्म को कोई नहीं मानता। जो ग्रच्छे ग्रादमी हैं, वे पीछे हो जाते हैं ग्रौर जो पैसा इकट्ठा करता है, वह ग्रागे ग्रा जाता है। यह सारा सिस्टम ही इस तरह का चल रहा है . . .

प्रो० मधु दण्डवते : (राजापुर) : सच्चा ग्रादमी पीछे रहता है, इसीलिए ग्राप की सीट पीछे होती है।

श्री सुन्दर सिंह : ग्रभी पीछे जिस बहन ने भाषण दिया था, वह भी सोशल रिफार्म की ही बात कहती रहीं, पब्लिक सपोर्ट की बात को कह कर उन्होंने टाल दिया। सामने वाली बहन भी सोशल रिफार्म चाहती हैं, सोशल रिफार्म कहने से काम नहीं चलेगा, कोई भी उसको नहीं मानेगा, ग्राज तो जिस की लाठी, उसकी भैंस चलता है। ग्राप देखिये यहां हरिजन कितनी तादाद में हैं, मांग रहे हैं—हमें यह दे दो, वह दे दो। जब पाकिस्तान बना था, हमारे पास ग्रादमी ग्राये ग्रौर बोले कि तुम मुसलमानों से मिल जाग्रो, 9 करोड़ की उन की ग्राबादी है, 6 करोड़ की तुम्हारी है ग्रौर सारी ग्राबादी 34 करोड़ थी, कहने लगे कि हम ग्रापस में लकीर मार लेंगे। लेकिम हम तो हिन्दू धर्म के खैरख्वाह थे, हम ने उन की बात को नहीं माना। महात्मा गांधी ने कहा था कि इन के साथ रहना है। लेकिन नतीजा क्या निकला ? हम को क्या मिला ? इसलिए, बहिन जी, मैं ग्राप से कहना चाहता हूं—हम ग्राप के साथ हैं, इन को छोड़ दो ग्रौर इधर सारे मिल कर इन्दिरा जी के पीछे लग जांय तो सारा हिन्दुस्तान गरीबों का हो जायगा ग्रौर सब जगह हमारी गवर्नमेंट होगी।

MR. DEPUTY-SPEAKER: Mr. Sunder Singh, you continue your speech next time. You will be the first speaker then.

17.28 hrs.

CRIMINAL LAWS (AMENDMENT) BILL*

SHRIMATI PRAMILA DANDAVATE (Bombay—North Central) Mr. Deputy Speaker, Sir, I beg to move for amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973.

*Published in Gazette of India Extra ordinary, Part II, Section 2, dated 5-12-80.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRIMATI PRAMILA DANDAVATE: Sir, I introduce the Bill.

17.30 hrs.

HALF AN HOUR DISCUSSION

NEW MUZAFFARPUR-DARBHANGA AND SAKRI-HASANPUR LINES AND CHANGE OF SOME HALTS INTO STATIONS.

MR. DEPUTY SPEAKER: Now, let us take up the Half-an-Hour discussion. I would very much like that the discussion does not exceed more than half-an-hour.

SHRI BHOGENDRA JHA (Madhubani): Sir, the problem is that I have to refer to names of so many places. But I am sorry that the Minister for Railways is not present.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN the DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, the Hon. Minister is attending a standing Committee meeting. At any moment he is expected here.

MR. DEPUTY-SPEAKER: On behalf of the Government, any Minister can reply.

SHRI BHOGENDRA JHA: Sir, this discussion arises out of Question No. 145 and other question which had been split up without my knowledge on 27th. Sir, this question is relating to the Railway system of an area which has not only been neglected but has been taken for behind, that is, from where it was even during the British days. During the British days, we had direct connection from Lucknow-Gorakhpur, Chhitouni-Bagaha-Narkatiaganj, Sitamarhi to Darbhanga and Saharsa. But due to floods in the river Gandak, the route was disrupted and still it stands disrupted. That bridge was inaugurated in 1976 by the Prime Minister. But no beginning has yet been made. Another point is that formerly, Nirmali-Supoul and Saharsa were having direct rail conection. But due to a breach caused by the Kosi river it got—delinked. That breach is still continuing and even after 33 years of freedom, these two important places are disconnected. So, if a person from Nirmali, the block headquarters of Saharsa District, wants to reach the Divisional Headquarters at Supaul, he has to go from Nirmali to Calcutta a distance of 500 kms earlier then to Sapual, about 10 kms. and then only he can reach the Divisional headquarters via circuitous route. That railroute has not been restored so far. These are the two things in which we are lagging far behind. That is why I said that we are not even where we were during the British days.

Sir, I do submit that for the whole Indo-Nepali border, Darbhanga is the only place from where we have got 4 connections. No other point is available to reach the Indo-Nepali border of four points as is available from Darbhanga. These are like 4 fingers of the palm. They are: Darbhanga—Raxaul via Sitamarhi; Darbhanga—Jaynagar; Darbhanga—Lokha Bazar and Darbhanga— Nirmali and beyond which has now been delinked from Supoul. So, ahat is the only place for reaching the Indo-Nepali border through these 4 routes. And taking this into account, when there was Chinese Aggression in 1962, a big airport was built for defence purposes near Darbhanga, after uprooting more than two dozen villages. Now that airport is there and some people do say that when there is some trouble, some war, we may be attacked, we may be bombarded. But for defence purposes we are not connected with the main parts of the country and important cities like Calcutta, Delhi or even the capital of the State, that is, Patna. So, these are the special drawbacks of that area. In such a situation the question of the conversion of MG into BG, restoration of rail link between Chhitauni-Bagaha and Nirmali and